

**Cyber attacks on Indian security sector**

1121. SHRI DHARMENDRA PRADHAN : Will the Minister of DEFENCE be pleased to state:

- (a) the details of cyber attacks on Indian security sector in the last three years;
- (b) the details of cyber attacks on Indian Navy critical sites, especially the Eastern Naval Command;
- (c) the magnitude of damage done due to such attacks and preventive action taken by Government; and
- (d) the status of creation of National Critical Information Infrastructure Protection Centre (NCIPC)?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) to (c) Only one instance of attempted hacking on computers belonging to Defence sector has come to notice in the past three years. There were intelligence reports in November, 2011 about the probable compromise of computers of Eastern Naval Command based in Visakhapatnam. However, none of these computers were found to be compromised. The Defence Services have a robust defensive mechanism in place.

(d) Section 70A of the Information Technology (Amendment) Act, 2008 envisages setting up of a National Critical Information Infrastructure Protection Centre (NCIIPC) for protecting critical information infrastructure in identified sectors to provide critical infrastructure protection. Steps have been initiated for notifying NCIIPC under the said Act.

**Reservations for SC/ST in Ordnance Factory Board**

1122. SHRI FAGGAN SINGH KULASTE : Will the Minister of DEFENCE be pleased to state:

- (a) whether there is a provision in place for giving reservation in employment and promotion to Scheduled Castes and Scheduled Tribes in the Ordnance Factory Board (OFB) in the country;